

F. No. J-11014/1/2017-Judl.  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section

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Shastri Bhawan, New Delhi,  
Dated 1<sup>st</sup> May, 2017

ORDER


The President is pleased to engage Shri Ulhas Manohar Aurangabadkar, Advocate as Assistant Solicitor General of India for Bombay High Court, Bench at Nagpur with immediate effect for a period of three years from the date of this order or until further orders, whichever is earlier. The detail in this regard is as under:

BOMBAY HIGH COURT, BENCH AT NAGPUR  
THE ASSISTANT SOLICITOR GENERAL OF INDIA

| Name                           | Contact details  | Enrollment Number |
|--------------------------------|--|-------------------|
| ULHAS MANOHAR<br>AURANGABADKAR | 251, Govind Niwas, Canal Road,<br>Dharampeth, Nagpur-10.<br>Mob: 9822225145, 9404952175<br>Email: <a href="mailto:aulhasm@yahoo.com">aulhasm@yahoo.com</a> | MAH/1210/1988     |

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser



Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitors General of India/PS to Addl. Solicitors Generals of India.
3. The Incharge, Branch Secretariat, Mumbai.
4. All the Assistant Solicitors Generals of India in various High Courts.
5. Registrar, Bombay High Court, Bench at Nagpur.
6. Shri Ulhas Manohar Aurangabadkar, Asstt. SGI, Bombay High Court, Bench at Nagpur, as above.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asstt. SGI w.e.f. the date of this order.
8. The Pay & Account Office, Department of Legal Affairs, Shastri Bhawan, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.

*K. Ganra*

for (D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-122384945